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राष्ट्रीय हरित अधिकरण/ National Green Tribunal

प्रधानन्यायपीठ/ Principal Bench

फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg

NGT/PB/16/Circular/Admn./2014/12

07 January, 2020

REGISTRARS' SECRETARIAT
No. 7/1/20
Date 7/1/20
 R(SJ) DR(Ltgn.) CM
 R(R&C) PRO A
 R(J) Protocol D
 R(A) APRO/PIO G
 Addl.R(GA) File E

It is proposed to fill up the under mentioned post, on the same becoming vacant, in the National Green Tribunal at its Principal Bench at New Delhi, purely on deputation basis:

REGISTRAR GENERAL

S. No.	Name of Post	No. of post	Level in Pay Matrix
1.	Registrar , Principal Bench (New Delhi)	1	Level 13 (Rs. 123100- Rs. 215900/-)

Education & Other Qualifications:

S. No.	Name of the Post	Education and Other Qualifications
1.	Registrar	In case of Deputation:- Officers possessing Bachelor's Degree in law from a recognized University and holding : (i) Analogous post on regular basis in Central Government or State Government or Courts or Tribunals; or (ii) Post in Central Government or State Government or Courts or Tribunals with 5 (five) years regular service in pre-revised Pay Band (Rs. 15600-39100) with Grade Pay- Rs. 7600/- i.e. Level-12 in the Pay Matrix; or (iii) Post in Central Government or State Government or Courts or Tribunals, with 10 (Ten) years regular service in pre-revised Pay Band - 3 (Rs. 15600-39100) with Grade Pay- Rs. 6600/- i.e. Level-11 in the Pay Matrix.

1. The details of the post along with eligibility criteria required are also available on Tribunal's website i.e. www.greentribunal.gov.in and Ministry of Environment & Forests' website www.moef.nic.in. The appointment will be made on deputation basis. The appointment of the officials on deputation will be regulated as per OM No. 6/8/2009-Estt (Pay II) dated 17.06.2010 issued by Department of Personnel and

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7.1.2020

Training, as amended from time to time. The age of the applicant should not be more than 56 years on the closing date of the application.

2. NGT reserves its right to withdraw the above mentioned post any time without assigning any reason.
3. Candidate who has worked in High Courts will be given preference.
4. The application on the prescribed proforma (enclosed), complete in all respects, accompanied by photocopies of ACR's of the last 5 years, Vigilance Clearance Certificate & Integrity Certificate etc. addressed to the "Deputy Registrar, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi-110001 through proper channel on or before 21.01.2020.

Pritam
7.1.2020

(Dr. Sushda Pritam)
Deputy Registrar (Judicial)
National Green Tribunal.

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. Registrars of Hon'ble Supreme Court and All the High Courts.
4. All the District Courts in the NCR
5. Registrars of all the Tribunals.
6. Office of Controller General of Accounts/ Controller General of Defence Accounts/ Comptroller & Auditor General of India.
7. Ministry of Environment, Forests & Climate Change (with request to upload it on the website of MoEF & CC and forward it to Department of Personnel and Training for display on website of DoPT)
8. All the Zonal Benches of NGT at Chennai, Bhopal, Pune and Kolkata (with a request that this notice may be circulated in all the District Courts of Adjoining Districts and all other Central Govt. Officers located at Chennai, Pune, Bhopal and Kolkata).
9. Website and Notice Board of NGT